

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 34 (ND)/2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
02.02.2018**

**NAME OF THE COMPANY: Sh. Jeevan V. Tiwari Vs. Jagson International
Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	None		
	For the Respondent:	None		

ORDER

None is present on behalf of the petitioner neither was anyone present on the last dates i.e. on 28th January and 23rd January. In view of the same, the petition is dismissed in default as well as for non-prosecution.

-s-d-1

(Deepa Krishan)
Member (T)

-s-d-1

(Ina Malhotra)
Member (J)